MONO MOHAN DAS): (a) One, which was a "Merit Promotion" of an Assistant Director in the Central Road Research Institute, New Delii,, as Deputy Director on the recommendation *at* the Merit Assessment Conmit-tee.

- (b) Does not arise in this case.
- (c) Director-General Scientific and Industrial Research after in'ormal consultation with experts.

FIRE IN VILLAGE NEAR CEASEFIRE LINE

- •225. SHRI OM MEHTA: WHI the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that in a fire, which broke out on the night of April 19, 1964 in Moel village near the ceasefire line in Jammu, 77 houses were gutted;
- (b) if so, what was the cause of the fire and whether it was due to Pakistani sabotage;
- (c) what immediate relief was given to the sufferers and what stepa have been taken to guard again3t such occurrences?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (E) It is correct that a fire broke out H Moel village on 19th April. 57 houses were completely destroyed and six or seven were partially damaged.

- (b) The fire wa_s due to the accidental ignition of a heap of hay from a domestic hearth. It was not due to sabotage.
- (c) Besides giving monetary relief of Rs. 1,800 the fire victims were immediately provided with atta, rice, cloth and blankets by the Stale Government. Further relief measures are in progress.

SCHOLARSHIP TO SCHEDULED CASTES AND SCHEDULED TRIBES STUDENTS

•226. SHRI MULKA GOVINDA REDDY: Will the Minister of EDUCA-

TION be pleased to state:

- (a) the amount oi money that was paid to students belonging to the Scheduled Castes, the Scheduled Tribes and other Backward Classes in the States in the form of scholarships during 1962-63 and 1963-64;
- (b) the authority that was entrusted with the allotment of the said scholarships; and
- (c) what was the basis on which the allotments of scholarships were made and whether merit of the students was also taken into consideration?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (DR. MONO MOHAN DAS): (a) to (c). A statement is laid on the Table of tha House.

STATEMENT

(a) The amount spent in the award of post-matric scholarships in 1962-61 was:—.

Rs.

(i)	Schedukd Castes	2,67,55,812
(ii)	Scheduled Tribe*	44,36,927
(iii)	Other Backward Classes	1,00^0,249
	TOTAL	4,12,12,988

As regards the amount spent in 1963-64, the exact position will be known after the information is received from the State Governments/Union Territory Administrations.

- (b) The scheme is implemented by the State Governments/Union Territory Administrations and the scho larships are awarded to the students by the State/Union Territory to which they belong.
- (c) (i) The eligible Scheduled Caste students were awarded scho larships on the basis of a graded